

**Central Administrative Tribunal
Ernakulam Bench**

OA No.180/00075/2019

Friday, this the 30th day of August, 2019.

CORAM

Hon'ble Mr.Ashish Kalia, Judicial Member

Gopalakrishna Pillai, aged 64 years
S/o Chellappan Pillai
Ex-Gangmate under SSE/P.Way/PUU
Residing at Meenu Bhavan
Kunnicode P.O., Kollam District
Kerala State.

Applicant

(Advocate: Mr.B.K.Gopalakrishnan (Not present)

versus

1. Government of India represented by
Secretary to Minister of Railways,
Rail Bhavan, New Delhi-1.
2. The Additional Divisional Railway Manager,
Railway Divisional Office,
Southern Railway, Madurai (TN)-625 001.
3. The Assistant Personnel Officer,
Divisional Office, Personnel Branch,
Southern Railway. Madurai-625 001.
4. The Divisional Personnel Officer/Coordination,
Divisional Office, Personnel Branch,
Southern Railway, Madurai-625 001. Respondents

(Advocate: Mr.Asif K.H.)

The OA having been heard on 30th August, 2019, this Tribunal delivered the following order on the same day:

O R D E R (oral)

None present on behalf of the applicant. OA is dismissed for non-prosecution.

**(Ashish Kalia)
Judicial Member**

aa.

Annexures filed by the applicant:

Annexure A1: True copy of the order dated 31.10.2015 in O.P.(HMA) No.45/2015 passed by the Hon'ble Family Court, Kottarakara.

Annexure A2: True copy of the Marriage Certificate dated 22.1.2016 issued by the Marriage Officer, Punalur.

Annexure A3: True copy of the representation dated 1.3.2016 submitted by the applicant.

Annexure A4: True copy of the order dated 12.7.2017 in OA No.180/552/2017.

Annexure A5: True copy of the representation dated 22.7.2017 filed by the applicant before the 3rd respondent.

Annexure A6: Copy of the letter No.U/P353/OA 552/17 dated 16.8.2017 issued by the 4th respondent to the applicant.

Annexure A7: Copy of the reply letter dated 16.4.2018 issued by the 4th respondent to the applicant.

Annexures filed by the respondents:

Annexure R1: Copy of the Form No.6 submitted by the applicant.

Annexure R2: Copy of letter dated 18.7.2018, 17.9.2018 and 18.1.2019.

Annexure R3: Copy of letter dated 29.1.2019 of Additional Chief Medical Superintendent.